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19.12.2003

MA 2404/2003 in OA 1795/2002

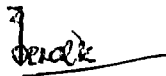
Present: None for original applicant

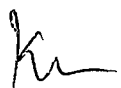
Shri M.K.Gaur, counsel for original respondents

MA 2404/2003

Heard the learned counsel for original respondents on MA which has been filed seeking extension of time. The time is allowed upto 9.1.2004, as prayed, to implement Tribunal's directions while disposing of the OA.

MA-2404/2003 stands disposed of.


(S. K. Naik)
Member (A)


(Kuldip Singh)
Member (J)

/sunil/